

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF OCTOBER, 2022

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.10.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	53	0	1	52	1338	17
FIRST APPEALS FROM ORDERS(OS)(COMM)	513	17	22	508	788	17
EXECUTION FIRST APPEALS(OS)(COMM)	10	0	0	10		
EFA (COMM)	0	0	0	0		
RFA (COMM)	53	13	5	61	62	2
FAO (COMM)	147	9	13	143	195	4

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.10.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	3044	73	63	3054	901	22
ORIGINAL MISC. PET. (I) (COMM)	202	25	20	207	198	6
ORIGINAL MISC. PET. (T) (COMM)	72	6	21	57	552	11
ORIGINAL MISC. PET. (J) (COMM)	0	1	0	1		
ORIGINAL MISC. PET. (E) (COMM)	2	0	1	1	9	2
ORIGINAL MISC. PET. (COMM)	1918	27	27	1918	695	12
ORIGINAL MISC. PET. (ENF.) (COMM)	723	14	2	735	545	8
ORIGINAL MISC. PET. (EFA) (COMM)	38	0	0	38		
ARBITRATION APPEAL (COMM)	63	8	4	67	402	12
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	35	13	13	35	17	1
COUNTER CLAIMS (COMM)	156	0	0	156		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1032	5	26	1011	186	4
CIVIL ORIGINAL (COMM-IPD-CR)	212	3	1	214	73	3
CIVIL APPEAL (COMM-IPD-GI)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-PAT)	407	6	21	392	123	2
CIVIL APPEAL (COMM-IPD-PV)	2	1	0	3		
CIVIL APPEAL (COMM-IPD-TM)	268	2	9	261	230	4
CIVIL APPEAL (COMM-IPD-CR)	17	0	0	17		
CIVIL ORIGINAL (COMM-IPD-PAT)	58	0	2	56	88	3

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.